

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K C PANT) (a) to (d) A statement is attached

Statement

Under Article 239(1) of the Constitution the Union Territories are administered by the President acting, to such extent as he thinks fit, through an "administrator" to be appointed by him with such designation as he may specify

2 The administrators of the Union Territories of Chandigarh and Andaman and Nicobar Islands are designated as Chief Commissioners. No fixed term of appointment has been laid down for them

3. The scales of pay and other allowances allowed to them are as follows —

Chandigarh	Pay Rs 3500/- p m Sumptuary Allowance Rs 200/- p m
Andaman and Nicobar Islands	Pay in the scale of Rs 2500 125/2-2750 Special pay Rs 350/- p m

4 The present Chief Commissioners of Chandigarh and Andaman and Nicobar Islands were appointed on the following dates —

Chandigarh	8-4-69
Andaman and Nicobar Islands	11 10-68 (A N)

There is no proposal to recall the Chief Commissioner of any Union Territory

Output of Coarse Cloth

329 SHRI P K DEO
SHRI MUHAMMED
SHERIFF

Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state

(a) the details of total output of coarse cloth in the country as today,

(b) whether there is a short-fall in the output of coarse cloth *vis-a-vis* its demand,

(c) whether consequently prices of coarse cloth have gone up in the recent past, and

(d) whether any initiative is being taken by Government to raise output of coarse cloth and, if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A C GEORGE)

(a) The total production of coarse cloth by the cotton mill sector in 1970 was 578.94 million metres. In addition coarse cloth is being produced in the decentralised sector but the figures of production thereof are not available

(b) There has been a decline in the production of coarse cloth in the mill sector in 1970 as compared to 1969

(c) The prices of coarse cloth coming under statutory production and price control have not been revised since 2nd May, 1968. The prices of cloth remaining outside the statutory production and price control have fluctuated

(d) A revised scheme has been evolved to step up the production of controlled varieties of cloth. Under the scheme the industry have undertaken to produce 100 million metres of controlled cloth within a period of 3 months beginning from 1st June, 1971, which will be sold at the existing controlled stamped prices

Communal Riots in Aligarh

330 SHRI P K. DEO Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to refer to the reply given to Unstarred Question No 69 on the 31st March, 1971 regarding the Communal Riots in Aligarh and state

(a) whether Government have received any report from the State Government in this regard, and

(b) if so, the broad details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (GRIH MANTRALAYA AUR KARMIK VIBHAG MIN RAJYA MANTRI) (SHRI RAM NIWAS MIRDHA) (a) and (b) A report regarding the disturbances at Aligarh had been received from the Government of Uttar Pradesh and the reply to the